

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 09 of 2020**

**IN THE MATTER OF:**

**Mohindra Chemicals Pvt. Ltd.**

**...Appellant**

**Versus**

**Registrar of Companies & Anr.**

**...Respondents**

**Present:**

**Appellant : Mr. Anshuj Dhingra , Ms. Shubhangda Singh Advocates**

**Respondent: Mr. Deepak Anand, Mr. Vipul Agrawal Standing Counsels  
For R-2.(Income Tax Dept.), Mr. Rajesh Kumar,Mr. Kumar  
Mihir Advocates for R-1**

**With**

**Company Appeal (AT) No. 10 of 2020**

**IN THE MATTER OF:**

**Oriental Iron Casting Ltd.**

**...Appellant**

**Versus**

**Registrar of Companies & Anr.**

**...Respondents**

**Present:**

**Appellant : Mr. Anshuj Dhingra , Ms. Shubhangda Singh Advocates**

**Respondent: Mr. Ajit Sharma, Mr. Ashutosh Senger, Mr. Anant Ram  
Mishra Advocates for Income Tax Dept.**

**ORDER**

**25.02.2020** Due to paucity of time, the matter could not be taken up. Two week's time is granted to file Reply Affidavit. Rejoinder, if any, may be filed within two weeks thereof.

Post the matter For Admission '(After Notice)' on **26<sup>th</sup> March, 2020.**

(Justice Venugopal M.)  
Member (Judicial)

(V.P.Singh)  
Member (Technical)

(Alok Srivastava)  
Member(Technical)

sr/nn